

Exports of Onion

2201. SHRI BALASAHEB VIKHE PATIL: Will the PRIME MINISTER be pleased to state:

(a) the details of the losses incurred by the farmers due to an inordinate delay in Government's decision to allow them to export onions;

(b) whether the Government propose to compensate the farmers for such losses;

(c) if so, the details thereof and by when the compensation is likely to be given; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):

(a) to (d) There was no delay in Government decision to allow export of onion as ban was partially lifted on February 1, 1999 and export of Bangalore Rose onion and Krishnapuram onion was partially allowed. Permission was also granted to export 3,000 tonnes of onion to Sri Lanka on Government to Government basis. Permission to export 25,000 metric tonnes of onion per month for next 3 months through canalising agencies was also notified on 12th February, 1999. As such, there is no proposal to grant compensation to the onion farmers.

[Translation]

Estimation of National Income and Growth Rate

2202. DR. SUSHIL INDORA:
DR. CHINTA MOHAN:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government under a new method have chosen 1993-94 as a base year for estimation of national income and growth rate;

(b) whether the annual growth rate works out more by adopting new method taking 1993-94 as a base year than the earlier one;

(c) if not, the reaction of the Government thereto; and

(d) the reasons for choosing 1993-94 as a base year?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) Yes, Sir.

(b) It is not so always.

(c) The annual growth rates of Gross Domestic Product (GDP) at constant prices in the new series (1993-94 base) and old series (1980-81 base) are as under:

Year	Growth rate in GDP	
	New Series	Old Series
1994-95	7.8	7.8
1995-96	7.6	7.2
1996-97	7.8	7.5
1997-98	5.0	5.1

(d) 1993-94 has been chosen as the base year as it is the latest year for which information on work-force is available through the Employment and Unemployment Survey, 1993-94 conducted by the National Sample Survey Organisation.

[English]

New World Economic Order

2203. SHRI MADHAVRAO SCINDIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Prime Minister on UN Human Rights Day had called for evolving a new world economic order to obliterate the divide between the North and South abundance of wealth and heart wrenching poverty and lack of health care;

(b) if so, the steps taken to carry the message through the UN or other world forum; and

(c) the response of the different economic powers of the world thereto?

THE MINISTER OF EXTERNAL AFFAIRS AND MINISTER OF DEPARTMENT OF ELECTRONICS (SHRI

JASWANT SINGH): (a) On 10th December, 1998, UN Human Rights Day, the Prime Minister, in a speech marking the 50th Anniversary of the Universal Declaration of Human Rights, noted that the world today is divided in sharp contours between the rich and the poor, the North and the South, between over-abundance of wealth and heart-wrenching poverty, and called for these distinctions to be obliterated and for the evolution and adoption of a new international economic order.)

(b) and (c) India is actively engaged in multilateral discussions in the UN and other forums on ways of addressing global economic inequalities and of enhancing international cooperation and equity in international structures for trade, finance and investment. India is a Co-Chairman of a Working Group established by the UN General Assembly to work out the modalities and agenda for a high level meeting on finance for development.

Agriculture Scenario

2204. SHRI RAMKRISHNA BABA PATIL:
SHRIMATI RANEE NARAH:

Will the PRIME MINISTER be pleased to state:

- (a) whether the country's agriculture scenario is looking very bleak;
- (b) if so, the reasons therefor, and
- (c) the corrective steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):

(a) No, Sir.

(b) and (c) Do not arise.

Seed Production

2205. SHRI AMAR PAL SINGH: Will the PRIME MINISTER be pleased to state:

- (a) whether several public sector units are engaged in seed production in the country;
- (b) if so, the names of the units engaged in seed production during 1998-99;
- (c) the quantity of seeds of wheat, rice, pulses, and edible oils produced by them during 1996-97, 1997-98;

(d) whether the Government have made additional capital investment in these units during these years;

(e) if so, the amount of additional capital investment during these years separately, and

(f) the total losses suffered by these units during the above years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):

(a) Yes, Sir.

(b) The names of the units engaged in seed production during 1998-99:

1. Andhra Pradesh State Seeds Corporation Ltd. Hyderabad, A.P. (APSSDC).

2. Assam State Seeds Corporation Ltd. Dispur, Guwahati, Assam (ASSC).

3. Bihar Rajya Beej Nigam Ltd., Patna, Bihar (BRBN).

4. Gujarat State Seeds Corporation Ltd., Gandhi Nagar, Gujarat (GSSC).

5. Haryana State Seed Development Corporation Ltd. Panchkula, Haryana (HSDC).

6. Karnataka State Seeds Corporation Ltd., Hebbal, Karnataka (KSSC).

7. Madhya Pradesh State Seeds and Farm Development Corporation Ltd. (MPSSFDC), Bhopal, Madhya Pradesh.

8. Maharashtra State Seeds Corporation Ltd. Akola, Maharashtra (MSSC).

9. Orissa State Seeds Corporation Ltd. Bhubaneswar, Orissa (OSSC).

10. Punjab State Seeds Corporation Ltd. Chandigarh (PSSC).

11. Rajasthan State Seeds Corporation Ltd. Jaipur, Rajasthan (RSSC).

12. U.P. Seeds & Tarai Development Corporation Ltd. Pantnagar, Hald, Udham Singh Nagar (UPS&TDC).